## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.6018**

TO BE ANSWERED ON THE 4<sup>TH</sup> APRIL, 2018

## FACILITIES TO LABOURERS

6018. SHRI NABA KUMAR SARANIA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the number of casual labourers working in Border Roads Organisation (BRO) along with the facilities being provided to these labourers by the BRO;
- (b) the names of States from which these labourers come to work;
- (c) whether the labourers get benefit of various Government schemes and if so, the details thereof;
- (d) the details of Government holidays that are given to these labourers in a year; and
- (e) whether women labourers are provided maternity leave and if so, the details thereof?

- (a) Based on the present work load, approximately 72,000 Nos Casual Paid Labourers (CPLs) are working with Border Roads Organisation (BRO). The facilities provided to these CPLs by BRO are as under:-
  - (i) Preference in recruitment in Group 'C' & 'D' posts.
  - (ii) Shelter for accommodation.
  - (iii) Warming facilities for CPLs working above 8000 feet height.
  - (iv) Free conveyance from place of residence to work site.
  - (v) Creches for children of CPLs.
  - (vi) Issue of ration on Government rates.

- (b) Mostly, local labourers are working with BRO. However, where sufficient local labourers are not available, labourers from Jharkhand, Chhattisgarh, Bihar and West Bengal are also working with BRO.
- (c) The benefits of various Government schemes are as under:-
  - (i) Ex-gratia benefits.
  - (ii) Compensation under Employees Compensation Act 1923 (ECA).
  - (iii) Financial Assistance from Border Roads Special Relief Fund (BRSRF).
  - (iv) Non productivity Bonus.
- (d) In addition to Sundays, three national holidays are also given to the labourers as paid holiday.
- (e) Women casual paid labourers are not entitled to maternity leave, however crèches are arranged for children of CPLs.

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